HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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ORDER

No. 480 of 2023/RG/NG

dated 06-04-2023

The Annual Calendar of High Court for the year, 2023, which has been rescheduled in terms of High Court Order No. 442 of 2023/RG dated 29-03-2023, to the extent that the summer vacations shall be observed from 19-06-2023 to 07-07-2023 (both days inclusive) instead of 12th June, 2023 to 30th June, 2023 in the High Court of Jammu & Kashmir and Ladakh, as a result number of working days have risen to 211 days.

In order to bring it par with the 210 working days, it is hereby ordered that 20th May (Saturday), 2023 is declared as non-sitting day for the Hon'ble Court.

By Order.

(Shahzad Azeem) Registrar General

No: 16994-17018 of 2023/RG/NG Dated: 06-04-2023

Copy to: -

- 1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
- 3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
- 4. Director, J&K Judicial Academy, Janipur, Jammu
- 5. Registrar Inspection, High Court Wing, Jammu/Srinagar
- 6. Registrar Rules, High Court of J&K and Ladakh, Jammu
- 7. Registrar IT (Computer), High Court of J&K and Ladakh, Jammufor information.
- 8. All Principal District and Sessions Judges of the UTs of J&K and Ladakh for information.
- 9. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
- 10. President Bar Association, Jammu/Srinagar
- 11. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh, Srinagar/Jammu ...for information.
- 12. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
 - 13. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
 - 14. Manager, Government Press, Jammu/Sringar for publication in the Government Gazette.
 - 15. Order Book.

Registrar General